

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Vayudoot Limited is already operating thrice a week Dornier services on the route Madras-Bangalore-Calicut-Cochin-Trivandrum and back and the Company has no plan for introduction of new services in the near future.

**Import of Petroleum from Islamic Countries**

3058. SHRI S. C. VARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantity of petroleum and petro-

leum products separately imported in the country during 1987, 1988 and 1989 and how much of it has come from the Islamic countries of the middle east;

(b) the year-wise projected imports and indigenous production of petroleum in India by 2001 A. D. ; and

(c) how much oil is being consumed for electricity generation and in locomotives?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The import of crude oil and petroleum products including from Middle East Countries during the financial year 1987-88, 1988-89 and 1989-90 was as under:-

## STATEMENT

Sl. No.	Quantity in MMT Value Rs./Crores							
	1987-88		1988-89		1989-90*			
	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value
1	2	3	4	5	6	7	8	
1.	Crude Oil	17.73	2986	17.81	2863	19.49	4090	
2.	Petroleum Products	3.95	979	6.26	1515	6.54	2228	
	Total	21.68	3965	24.07	4378	26.03	6318	

\*Provisional

Purchases are made both under term contract as well as spot. Spot purchases are not made country-wise. Therefore it is difficult to indicate the share of Islamic Countries.

(b) Year-wise imports for the year upto

(In '000' MTs)

Year	HSD	LDO	LSHS	FO
1986-87	161	273	1489	712
1987-88	209	251	1659	636
1988-89	134	338	1572	607

The details of consumption of oil in the Locomotives for the period 1986-87 to 1988-89 is given below:

(In '000' MTs)

Year	FO
1986-87	1309
1987-88	1375
1988-89	1440

#### Prices of Drugs Manufactured by IDPL

3059. SHRI K. S. RAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the prices of drugs manufactured by the Indian Drugs and Pharmaceuticals Limited are fixed by Government;

(b) if so, whether in order to boost the sale of the drugs of IDPL, his Ministry had requested the Ministry of Health and Family

Welfare to suggest to the hospitals under it and the Ministries of Defence, Railways, Labour and the State Governments to purchase these drugs from the IDPL;

(c) The details of consumption of oil in electricity generation is as under:

Welfare to suggest to the hospitals under it and the Ministries of Defence, Railways, Labour and the State Governments to purchase these drugs from the IDPL;

(c) if so, the purchase made by the aforesaid hospitals from IDPL during the last three years; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA: (a) The prices of drugs produced by IDPL are fixed by Government or by the company under the provisions of DPCO, 1987.

(b) Government has issued instructions to the effect that Govt. purchasing departments and public sector undertakings should place their orders for the purchase of drugs and pharmaceuticals manufactured by the public sector drug and pharmaceuticals companies, but not made in the small scale sector, without inviting tenders.

(c) and (d). The Institutional sales of IDPL to Defence, ESI (Labour), Railways, public sector undertakings, State Governments and others during the last three years are as under:-